

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

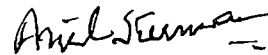
Date of Order: 07.05.2013

TA No. 10/2012 (SBCWP No. 8272/2008)

None present for the applicant.
Mr. Neeraj Batra, counsel for respondents.

From the perusal of the order-sheets, it is evident that none was present on behalf of the parties on 19.07.2012. Further, none was present on behalf of the applicant on 21.08.2012, 11.09.2012, 11.10.2012, 29.11.2012, 10.01.2013, 12.03.2013, 25.04.2013, and today also, even in the second round, none is present on behalf of the applicant.

It appears that the applicant is not interested to prosecute the Transferred Application. Therefore, the Transferred Application stands dismissed in default for non-prosecution on the part of the applicant.



(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat